

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 35**

**IA 1444/2021 IA 1445/2021**

**In**

**C.P.(IB)2156/MB/2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**  
**ORDER SHEET OF THE HEARING ON 03.05.2024**

NAME OF THE PARTIES:      CANARA BANK V/s KGS SUGAR & INFRA  
CORPORATION LTD

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Mr. Mohit Khanna, Ld. Counsel for the Applicant present. Adv. Nicky Pokar i/b Vidhi Legal for Dinkar Bodke present. Mr. Prakhar Tondon, Ld. Counsel for the Respondent No.1 and 5 present.
2. Ld. Counsel for the Applicant seeks some time informing that synopsis incorporating details of transactions and response is under compilation and arguing counsel is on vacation. Time granted.
3. List this matter on 28.06.2024.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**